Annexure 7 ment of CIRP: 3rd June, 2024;Received till 24th April, 2025, verified as on 25th September, 2025


.no	Name of Creditor	Details of claim rea		Details of claim admitted			Amount of contigent claim	Amount	Amount of claim not admitted	Amount of claim under verification	Remarks		
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of	Amount	Amount	Whether		of any			if an
					Claim	covered	covered	related		mutual			
						by	by	party?		dues,			
						security	Guarante			that may			
						interest	e			be set-off			
	Central Depository Services (India) Limited	13-Aug-24	3,14,821		-	-	-	No	=	-	3,14,821		-
	Collector (Mining Section) Distt. Rewa	25-Jul-24	37,28,75,650	37,28,75,650	-	-	-	No	-	-	-		-
	Employees' State Insurance Corporation	07-Nov-24	4,55,337	4,55,337	-	-	-	No	-	-	-		-
	Employees' State Insurance Corporation	24-Jun-24	2,065	2,065	-	-	-	No	-	-	-		
	Employees' State Insurance Corporation	25-Jul-24	777	777	-	-	-	No	-	-	-		-
	Yamuna Expressway Industrial Development Authority	19-Jul-24	47,90,85,79,448	10,67,00,00,000	-	-	-	No	-	-	-	37,23,85,79,448	-
	Finance, Govt. of India	25-Jun-24	4,49,36,46,253	2,62,00,46,253	-	-	-	No	1,87,36,00,000	-	-	-	-
	The Commissioner of Customs Export mumbai		87,99,18,312	=	-	-	-	No	-	-	87,99,18,312		-
	Nominated Authority, Ministry Of Coal, Appointment under section 6 of the Coal Mines (Special Provisions) Act, 2015	06-Aug-24	4,18,38,00,000	-	-	=	-	No	-	=	4,18,38,00,000		
	NATIONAL SECURITIES DEPOSITORY LTD	13-Jun-24	4,47,428	4,47,428	-	-	-	No		-			
	DY Commissioner of Income Tax	18-Jun-24	2,13,83,040	2,13,83,040	-	-	-	Yes		-		-	-
	Collector (Mining Section) Distt. Satna	06-Jan-25	24,83,05,356	24,83,05,356	-	-	-	No		-			-
	BSE Limited	18-Jun-24	2,23,050		-	-	-	No		-	2,23,050	-	-
	Haryana Power Generation Corporation Limited ["HPGCL"]	19-Dec-2024	20,44,86,784		-	-	-	No	17,28,69,500	-	3,16,17,284	-	-
	Electricity Distribution Division Robertsganj Sonbhadra	24-Feb-25	12,70,53,047	12,70,53,047							=		
	Uttar Pradesh State Load Dispatch Centre Ltd	21-Mar-25	5,07,32,262	4,76,22,333							31,09,929		
	Uttar Pradesh Power Corporation Limited	24-Feb-2025	6,34,60,809		-	-	-	No			6,34,60,809	-	-
	JRC Employees PF Trust		18,98,02,584	18,98,02,584	<b></b>						1	1	┺
es rela	ated to the claims verification process o	f Jainrakash Associa	58,74,54,87,023	14,29,79,93,870	l		l		2,04,64,69,500	l	5,16,24,44,205	37,23,85,79,448	L
Genera L As par Amoun	Il Note applicable to the overall claim ver et of the verification of the claims, there et Admitted – refers to the amount/claim	ification process: are following catego that has been adm	ories of "verification" to take n	n the documents submitted l						s subject to	o availability of relevant information	of Corporate Debtor.	
ormati	it under verification – refers to the amou on from Corporate Debtor and Claimants	5.											
	not a final list of creditors and adjustme			e verification of claims is und	er process a	and the list	shall be upo	dated on pe	eriodical basis.				
	it under rejection: refers to the duplicate												
	nciple for calculation of dues as claimed I for orders. Accordingly, the admitted am								before the Hon'ble High Court of	f Judicature	e at Allahabad. This writ petition was	last listed on 11 September 2024, when it	wa
he am	ounts which have been admitted toward	ds 'external develop	ment charges' shall constitute	'unsecured operational debt	' in terms o	f the judgm	ent of the	Hon'ble NO	LAT in Yamuna Expressway Indu	strial Devel	lopment Authority v. Monitoring Cor	nmittee of Jaypee Infratech Ltd. Through A	ınu
	& Ors., Company Appeal (AT) (Insolvence												-